

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	CP/31/KOB/2021
SECTION	213, 241, 242 C/ACT
NAME OF PARTIES	SUDHEESH SADASIVANBABU V/S NILASANDROCK GRANITES PVT LTD & 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	SANDEEP KUMAR S, MERIN THALIATH, DINESH R SHENOY.
RESPONDENTS ADVOCATE/ PROFESSIONAL	V V SIDHARTHAN, VIPIN D G, KAROL MATHEWS SEBASTIAN ALENCHERRY, DANIEL A J, ROC.

Office
Notes

Video Conference

1st Dec 2022

ORDER

IA(C/ACT)/58/KOB/2022 in CP/31/KOB/2021

Learned authorised representative PCS Mr. Sandeep Kumar appears on behalf of the applicant. Learned counsel Mr. V. V. Sidharthan appears on behalf of the respondents. List the matter on 9.12.2022.

CP/31/KOB/2021

Learned authorised representative PCS Mr. Sandeep Kumar appears on behalf of the petitioner. Learned counsel Mr. V. V. Sidharthan appears on behalf of the respondents stated that the matter has been settled between the parties and sought an early posting date. List the matter for hearing/disposal on 9.12.2022.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**